

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 03 OF 2018 IN
APPEAL NO. 226 OF 2016

Dated: 15th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Transmission (India) Ltd.

**.... Appellant(s)/
Petitioner(s)**

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Petitioner(s)/Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava
Mr. Nishant Kumar
Mr. Lakshyajit Singh Bagwal

Counsel for the Respondent(s) : Mr. Nitin Gaur
Mr. Rajeev Gupta for R-11

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-31

ORDER

At the request of learned counsel for the Review Petitioner, the matter is adjourned.

List the matter for hearing on **01.10.2019**, as requested.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj